

(28)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/734/ (IB)/CB/2018
NAME OF THE PETITIONER(S) : BHANDWANDAS & CO
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PAWAN KUMAR

Counsel for Respondent for

Sriram P

PCS for petitioner

ORDER

Representative for the Operational Creditor present. Counsel for the Corporate Debtor present and prayed for time to file the reply. At request, time is enlarged. Put up on **30.07.2018 at 10.30 A.M.**

(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)